THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh

NOTIFICATION

NO.HC. XI-11/2024/241/RC Dated, Guwahati, the 30th October, 2024

LIST OF HOLIDAYS DURING THE YEAR 2025 IN RESPECT OF THE SUB-ORDINATE CIVIL COURTS OF MIZORAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2025 $\,$ v vv $\,$ in all the Civil Courts in Mizoram Subordinate to Gauhati High Court.

New Year Holidays	-	1 st January to 10 th	-	Wednesday to	-	10 days
		January		Friday		
Missionary Day		11 th January		Saturday	-	1 day
Republic Day		26 th January		Sunday		1 day
State Day	<u> </u>	20 th February	-	Thursday	-	1 day
Maha Shivaratri		26 th February	-	Wednesday	-	1 day
Chapchar Kut		7 th March	-	Friday	-	1 day
Holi	-	14 th March	-	Friday	7-	1 day
Id-Ul-Fitr	-	31 st march	<u> </u>	Monday	-	1 day
Mahavir Jayanti	-	10 th April	1-	Thursday	<u> </u>	1 day
Good Friday Eve	-	17th April	_	Thursday	-	1 day
Good Friday	-	18 th April	-	Friday	 	1 day
Easter Monday	-	21 st April	-	Monday	 -	1 day
Buddha Purnima	_	12 th May	† -	Monday		1 day
Id-uz-Zuha	-	7th June	1-	Saturday	1-	1 day
YMA Day	-	15 th June	1-	Sunday	- -	1 day
Remna Ni	-	30 th June	+-	Monday	+-	1 day
MHIP Day	1 -	6 th July	+-	Sunday	-	1 day
Muharram	-	6 th July	+-	Sunday		1 day
Summer Vacation	-	7th -11th July	+-	Monday to	1-	5 days
	į į	, ,		Friday		Juays
Independence Day		15 th August	+-	Friday	$+$ \parallel	1 day
Janmastami	1-	16 th August	+	Saturday	$+$ $ \parallel$	1 day
Prophet Mohammed's Birthday	1-1	5 th September	+-	Friday	-	
(Id-e-Milad)		o september		inuay	-	1 day
Mahatma Gandhi's Birthday	_	2 nd October	+-	Thursday	+-1	1 day
Puja Vacation including	_	2 nd -10 th October	-	Thursday to	+-	8 days
Dussehra (Vijaya Dashami)				Friday	-	o uays
Diwali (Deepavali)	1.	20th October	+-	Monday	 _ 	1 day
Guru Nanak's Birthday	1.	5 th November	+_	Wednesday	+-+	1 day 1 day
Winter Vacation including	+	22 nd to 30 th December	+	Monday to	-	
Christmas festival		22 W DV DECEITIDES	-	,	-	7 days
		24 5	-	Tuesday	$\downarrow \downarrow$	
New Year's eve	-	31 st December	-	Wednesday	-	1 day

N.B. :-

(1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All the Subordinate Civil and Criminal Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function from 9:30 a.m. to 4:00 p.m.
- (4) The Sub-ordinate Civil and Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

By Order etc.

REGISTRAR (JUDICIAL)

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LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2024 IN RESPECT OF THE SUB-ORDINATE COURTS OF MIZORAM

Holiday	Date	Mizo Month	Day of the week
Guru Ravi Das's Birthday	12.02.2025	Pawlkut Thla	Wednesday
Guru Rabindranath Tagore's Birthday	09.05.2024	Tomir Thla	Friday
Rath Yatra	27.06.2025	Nikir Thla	Friday
Ganesh Chaturthi/Vinayaka Chaturthi	27.08.2025	Thitin Thla	Wednesday
Dussehra	30.09.2025	Mimkut Thla	Tuesday
Bhai Duj	23.10.2025	Khuangchawi Thla	Thursday

By Order etc.

REGISTRAR (JUDICIAL)

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(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh

NOTIFICATION

NO.HC. XI-11/2024/242/RC Dated, Guwahati, the 30th October, 2024

LIST OF HOLIDAYS DURING THE YEAR 2025 IN RESPECT OF THE SUB-ORDINATE CRIMINAL COURTS OF MIZORAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2025 in all the Criminal Courts in Mizoram Sub-ordinate

to Gauhati High Court.

New Year Holidays		1 st January to 6 th	-	Wednesday to	-	6 days
	<u> </u>	January	i	Monday		
Missionary Day	-	11 th January	-	Saturday		1 day
Republic Day		26 th January		Sunday		1 day
State Day	-	20 th February	-	Thursday		1 day
Maha Shivaratri		26 th February	-	Wednesday		1 day
Chapchar Kut		7 th March	-	Friday	_	1 day
Holi	<u> </u>	14 th March	-	Friday	- :	1 day
Id-Ul-Fitr	-	31 st march	-	Monday] -	1 day
Mahavir Jayanti		10 th April	-	Thursday		1 day
Good Friday Eve		17th April		Thursday	_	1 day
Good Friday	-	18 th April	-	Friday		1 day
Easter Monday	-	21 st April	-	Monday		1 day
Buddha Purnima	-	12 th May	-	Monday	-	1 day
Id-uz-Zuha		7th June	-	Saturday	-	1 day
YMA Day	-	15 th June	-	Sunday	-	1 day
Remna Ni		30 th June	-	Monday	-	1 day
MHIP Day	_	6 th July	_	Sunday	-	1 day
Muharram	-	6 th July	-	Sunday	-	1 day
Summer Vacation	-	プ ^h -ダ ^h July	-	Monday to Wednesday	-	3 days
Independence Day		15 th August	-	Friday	-	1 day
Janmastami – – – – – – – – – – – – – – – – – – –	-	16 th August	-	Saturday	-	1 day
Prophet Mohammed's Birthday (Id-e-Milad)	-	5 th September	-	Friday	-	1 day
Mahatma Gandhi's Birthday	-	2 nd October	i -	Thursday	-	1 day
Puja Vacation including	-	2 nd -10 th October	-	Thursday to	-	8 days
Dussehra (Vijaya Dashami)				Friday		•
Diwali (Deepavali)		20 th October	-	Monday	-	1 day
Guru Nanak's Birthday	,	5 th November	-	Wednesday] -]	1 day
Winter Vacation including Christmas festival	-	16 nd to 25 th December	-	Tuesday to Thursday	-	10 days

<u>N.B.</u> :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All the Subordinate Civil and Criminal Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function from 9:30 a.m. to 4:00 p.m.

(4) The Sub-ordinate Civil and Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

By Order etc.

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